

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal no. 50 of 2013, IA No. 75 of 2013
& IA No. 76 of 2013**

Dated : 12th December, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Gridco Ltd. ... Appellant(s)
Versus
Oricon Equipments (P) Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Mr. Antaryami Upadhyay
Ms. Ishita C. Dasgupta**

**Counsel for the Respondent (s): Mr. Prashanto Chandra Sen and
Ms. Rajkumari Banju for R-8
Mr. Hemand Singh for R-1**

ORDER

We have heard the Learned Counsel for all the parties. They are directed to file their respective written submissions on or before 2.1.2014 after serving copy on the other side.

Post the matter for reporting compliance on **10.1.2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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